

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/485/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MILESTONE REAL ESTATE FUND

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS INDIA PVT LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Aashish Jain Donia

Coul pe Pelitian

Fox Sulana & Sulana

2. Yusuf.S.Q Er Nathan & Asolg Coursel for Rejp

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that they are engaged in making arrangement of selling the properties in order to generate revenue and prayed for two weeks' time to submit one D.D. as part payment to show bona-fide by the next date of hearing. Put up on 27.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)